

Title: Reported decision of the Government regarding shifting of proposed site of National Institute of Science from Bhubaneswar to Kolkata.

SHRI BRAJA KISHORE TRIPATHY : Sir, I would like to raise a very serious matter...(Interruptions)

MR. SPEAKER: Please sit down when the leader of your party is speaking. All your names are here.

...(Interruptions)

SHRI BRAJA KISHORE TRIPATHY : I would like to bring to the notice of the Government as to how a State is being neglected and ill-treated by the Government of India...(Interruptions)

MR. SPEAKER: I am trying my best to control the proceedings of the House, but you all are becoming Deputy-Speakers.

...(Interruptions)

MR. SPEAKER: I do not want your help.

...(Interruptions)

* Not Recorded.

श्री देवेन्द्र प्रसाद यादव (झंझारपुर) : अध्यक्ष महोदय, मुझे आपत्ति है। अभी जब मल्लोत्रा जी बोल रहे थे तब उन्होंने कहा था कि वहां बिहार जैसी स्थिति पैदा होगी। (व्यवधान) यह बोलने में उनकी क्या मंशा थी ? (व्यवधान)

MR. SPEAKER: The State of Bihar is under their control now.

श्री देवेन्द्र प्रसाद यादव : वहां बिहार जैसी स्थिति बनेगी। (व्यवधान) इस घटना में बिहार कहां से आता है ? (व्यवधान)

MR. SPEAKER: I will look into records and if any disparaging remarks have been made, I will remove that.

...(Interruptions)

MR. SPEAKER: I will have to adjourn the House and no Member's matter will be taken up. Please control yourself. You have to help each other also.

...(Interruptions)

MR. SPEAKER: Shri Uday Singh, please go back to your seat before opening your mouth.

...(Interruptions)

SHRI BRAJA KISHORE TRIPATHY : Sir, during the NDA regime in the year 2003, the Union Government had decided to establish four Regional Centres of Studies in Integrated Science at Bhubaneswar, Pune, Allahabad and Chennai ...(Interruptions)

MR. SPEAKER: It is a very sad day for Parliament. You all are senior Members. They are responsible leaders. They seem to show responsibility and the only responsibility is to make this House a place of fun!

...(Interruptions)

SHRI BRAJA KISHORE TRIPATHY : It was communicated through the Chairman, UGC vide their letter dated 23rd July, 2003.....(Interruptions)

MR. SPEAKER: Shri Prabhunath Singh, I have got your matter with me. At the appropriate time, you may speak. Please wait till then.

...(Interruptions)

SHRI BRAJA KISHORE TRIPATHY : Accordingly, the Government of Orissa had gone ahead and identified 75 acres of land for the purpose at Bhubaneswar. In the past, Orissa has never been favoured with either an IIT or IIM or any other Central University.....(Interruptions)

MR. SPEAKER: Hon. Members, please do not discuss here. This is not the place to discuss among yourselves. If you have to discuss anything among yourselves, please go outside. This is not your drawing room.

...(Interruptions)

SHRI BRAJA KISHORE TRIPATHY : Now the present UPA Government at the Centre has decided to set up two centres of National Institute of Science for Educational Research at Pune and Kolkata in the Eastern Zone replacing Bhubaneswar.....(*Interruptions*)

SHRI BASU DEB ACHARIA : Not Bhubaneswar.....(*Interruptions*)

MR. SPEAKER: Please wait. You will have your say.

...(*Interruptions*)

MR. SPEAKER: Shri Acharia, why are you so impatient? They are entitled to make their observations. You cannot interrupt him. Please do not interrupt.

...(*Interruptions*)

SHRI BASU DEB ACHARIA : Sir, he is giving incorrect information and misleading the House.

MR. SPEAKER: This is not the way to correct it.

...(*Interruptions*)

MR. SPEAKER: Shri Tripathy, if Members from your Party do not cooperate, then I will go to the next subject. I am appealing to all the hon. Members.

...(*Interruptions*)

SHRI ARJUN SETHI (BHADRAK): If he says that it is being shifted from Bhubaneswar, what is the harm? He has not mentioned anything against him. ...(*Interruptions*)

MR. SPEAKER: I am only helping him. Otherwise, I will adjourn the House.

...(*Interruptions*)

SHRI ARJUN SETHI : Sir, we are not allowed to place our demand.

MR. SPEAKER: Who is not allowing you? I am allowing you to speak. I have called Shri Tripathy to speak and I am asking them to stop interrupting him. But you are interrupting your own Party Member. What is all this going on here?

...(*Interruptions*)

MR. SPEAKER: I am requesting Shri Acharia not to interrupt. If you want to respond, I will give you an opportunity at an appropriate time.

...(*Interruptions*)

SHRI BRAJA KISHORE TRIPATHY : Sir, newspaper reports also have appeared stating that the Institute is now getting shifted from Bhubaneswar to Kolkata. This has agitated the students, teachers, intellectuals and the general public of Orissa. Student unrest has arisen now in Orissa. A peaceful State like Orissa is in turmoil now because of this decision of the Government.

Sir, they are ill-treating Orissa. In the past also, they have ill-treated Orissa. For whatever period they were in the Centre, they have never favoured Orissa. Now, they are taking away what we have got during the NDA regime by shifting it from Bhubaneswar to Kolkata. Now, as a State, Orissa does not have a single Central Institute. This is the only Institute which we have got during the NDA regime. The State Government has also identified 75 acres of land for the purpose. Our Chief Minister has written three letters to the hon. Prime Ministers but those have not yielded any result. Why this is happening to the State of Orissa? ...(*Interruptions*) Are we not a part of India? Do we not belong to this country? This House should know the type of sacrifices Orissa has made for the country. ...(*Interruptions*) We were the last State to have come under the British rule. But we were the first State to have fought against the British for Independence. And this is the price we are getting now! We, the Oriyas, declared the war of independence against the British much before "Sepoy Mutiny" of 1857 and we had sacrificed our lives. Many Oriyas had been hanged.....(*Interruptions*)

MR. SPEAKER: Please refer to the subject. You have made your point.

...(Interruptions)

SHRI BRAJA KISHORE TRIPATHY : Even after Independence, the entire nation is gaining from Orissa. If only Orissa decides, some portion of the country will continue to be in darkness. We are supplying coal, iron-ore and other minerals to the whole country....(Interruptions) We are helping in the nation-building process....(Interruptions) And this is the treatment which we are getting!

MR. SPEAKER: Please do not speak like this. This is not fair, Shri Tripathy. You have appropriately raised the matter. You have reasonably told about the National Institute of Science.

I believe all States are claiming for this. Naturally, the Government should consider this. But I cannot direct the Government. Do not issue such threats. It is against national unity.

...(Interruptions)

MR. SPEAKER: I respect your sentiments. I fully respect your sentiments.

...(Interruptions)

SHRI BRAJA KISHORE TRIPATHY : Mr. Speaker, Sir, you know that both the States, West Bengal and Orissa, have cordial relations. They are creating ill feeling between the two States. ...(Interruptions)

MR. SPEAKER: This is not between two States.

...(Interruptions)

MR. SPEAKER: I am supporting you from the Chair and you do not understand it.

...(Interruptions)

SHRI BRAJA KISHORE TRIPATHY : Mining is done in Orissa but the corporate office is functioning in Kolkata or elsewhere.

.....(Interruptions)

MR. SPEAKER: Shri Tathagata Satpathy, do not do this. Do not disturb.

...(Interruptions)

MR. SPEAKER: Hon. Members tell me, whose statement will be recorded. Should it be Shri Satpathy's statement or Shri Tripathy's statement?

...(Interruptions)

SHRI BRAJA KISHORE TRIPATHY : Sir, I am completing. ...(Interruptions) We went to meet the hon. Prime Minister for requesting a financial package for Orissa. Do you know what he told when all the Members of the State of Orissa went to meet him? ...(Interruptions)

MR. SPEAKER: I do not know.

...(Interruptions)

SHRI BRAJA KISHORE TRIPATHY : The hon. Prime Minister has said that money is not growing in tree. This is the kind of reply we are getting from the hon. Prime Minister with regard to a State which is extending all help to nation building. ...(Interruptions) Mr. Speaker, Sir, I am, through you, requesting that this Government should honour hon. Chief Minister's letters. ...(Interruptions)

MR. SPEAKER: I will call you. I promise to call you.

...(Interruptions)

SHRI BRAJA KISHORE TRIPATHY : Due to this a peaceful State like Orissa is in turmoil. ...(Interruptions). The Government of India should decide that. The institute will start functioning immediately in Orissa. â€¦!.. (Interruptions). In the last Session also we raised this issue. The hon. Minister of Parliamentary Affairs assured us that he will bring the matter to the notice of the Minister concerned. But nothing has happened. They have not

replied anything. They have not replied to me. They have not informed this House anything. Now, the hon. High Court of Orissa has given a stay.(Interruptions). They have informed the High Court that this was not the decision of the Union Government. The letters are with us. The Chief Minister's letter is with us. The UGC's letters to the Chief Minister and to the Utkal University are with us. They are telling that this has not been decided. ... (Interruptions) If they take a political decision like this, naturally the people of Orissa will raise their voice against this and very serious disturbance would occur there. ... (Interruptions)

MR. SPEAKER: Shri Tripathy, you have made your point very forcefully.

...(Interruptions)

SHRI BRAJA KISHORE TRIPATHY : The hon. Leader of the House is present here. ... (Interruptions)

SHRI TATHAGATA SATPATHY (DHENKANAL): We demand a statement from the Minister. ... (Interruptions)

MR. SPEAKER: Shri Tathagata Satpathy, Shri Arjun Sethi, Smt. Archana Nayak, Dr. Prasanna Kumar Patasani, Shri B. Mahtab, Shri Brahmananda Panda, Shri Sugrib Singh, Shri Dharmendra Pradhan will be noted as having associated with the matter raised by Shri Braja Kishore Tripathy.

...(Interruptions)

SHRI ARJUN SETHI : I have something to add to what my friend Shri Braja Kishore Tripathy has stated on the floor of the House. ... (Interruptions)

MR. SPEAKER: That is not the procedure. You know that very well. But I am allowing you to speak. Only you can speak, not everybody.

...(Interruptions)

SHRI ARJUN SETHI : Sir, the hon. Chief Minister of Orissa had written three letters to the hon. Prime Minister of India. ... (Interruptions)

MR. SPEAKER: Mr. Tripathy has already stated this. This is nothing new.

...(Interruptions)

SHRI ARJUN SETHI : They have not replied anything to the hon. Chief Minister of Orissa.

MR. SPEAKER: He has already said that.

SHRI ARJUN SETHI : On the other hand, an officer from the Ministry of Human Resource Development had appeared before the hon. High Court of Orissa and filed an affidavit saying that no decision has been taken. This is not true. The letters are with me. Whatever letters the UGC had written to the Vice Chancellor of the Utkal University are with me. When the letter has already been written to the Vice Chancellor of the Utkal University, how can this Government or that officer can say that no decision had been taken? This is something contrary to the letter that had been written to the Government of Orissa.

The hon. Leader of the House is present here. The hon. Prime Minister is not present here, but the Leader of the House is present here. He should respond to our queries as to when this particular Institute, that is the National Institute of Science will be established in the State of Orissa. Instead of denying anything to the State of Orissa, they should consider it favourably.

MR. SPEAKER: Just a minute, please. Mr. Sethi, all your colleagues, all my valued colleagues from your State were all veryâ€¦

...(Interruptions)

MR. SPEAKER: Will you please listen to me? I am helping you. I have said about your demand. I am not saying that it is not legitimate. You have made a legitimate demand. What I am trying to request all the hon. Members, all sections of the House, is that there is an attempt nowadays to have one State against the other.

...(Interruptions)

MR. SPEAKER: You sit down. Mr Tathagata, this is very unfair.

...(Interruptions)

MR. SPEAKER: I have not said that. I have not.

...(Interruptions)

MR. SPEAKER: I will not allow it to be recorded.

(Interruptions)*

MR. SPEAKER: Mr. Acharia or Mr. Salim, who will speak?

...(Interruptions)

*Not Recorded

MR. SPEAKER: Please do not refer to any internal or any inter-State matter.

MR. SPEAKER: Mr. Salim, do you want to speak? Or, who wants to speak?

...(Interruptions)

SHRI BASU DEB ACHARIA : Sir, this is...(Interruptions)

MR. SPEAKER: I cannot force anybody. You know it very well. Why do you not take your seat?

...(Interruptions)

MR. SPEAKER: I am going to decide now that if any Member defies me, whatever he has said will be expunged.

...(Interruptions)

SHRI ARJUN SETHI : Sir, the hon. CM has already written but there is no response to our CM's request....(Interruptions)

MR. SPEAKER: This is the fourth time it has been recorded.

...(Interruptions)

MR. SPEAKER: Mr. Tathagata Satpathy, go to your seat.

...(Interruptions)

MR. SPEAKER: Go to your seat. Do not behave in this irresponsible manner.

...(Interruptions)

12.42 hrs.

(At this stage, Shri Tathagata Satpathy and some other hon. Members came and sat on the floor near the Table.)

SHRI ARJUN SETHI : A number of times in this particular august House ...(Interruptions)

MR. SPEAKER: Is this the way you are behaving? Is this your party, Mr. Tripathy? Is this the way?

...(Interruptions)

SHRI ARJUN SETHI : ...(Interruptions) They should comply. They should respond to our query. This is our request, through you, to the hon. Leader of the House. He is present here. We request you should respect...(Interruptions)

MR. SPEAKER: You have committed a breach of your undertaking to me. I have allowed what I said. You have committed a breach of your undertaking. You gave an undertaking to me.

...(Interruptions)

SHRI ARJUN SETHI : No undertaking...(*Interruptions*)

MR. SPEAKER: You did give.

...(*Interruptions*)

SHRI ARJUN SETHI : No undertaking ...(*Interruptions*)

MR. SPEAKER: You did give. You did give that.

...(*Interruptions*)

SHRI ARJUN SETHI : We have seen in this House how things are happening. This is the only time that we have raised our voice. No other time have we made anything mess in this House....(*Interruptions*)

MR. SPEAKER: Shri A.V. Bellarimin.

...(*Interruptions*)

SHRI ARJUN SETHI : This is the only time. The hon. Leader of the House is here....(*Interruptions*)

MR. SPEAKER: I am very sad about this House, the future of this Parliament of India. You are all trying to destroy the very fabric. You think that you are scoring points. You think that you are scoring points in your State. That is your only objective. It is a shame. You are behaving in a shameful manner.

...(*Interruptions*)

SHRI ARJUN SETHI : The Leader of the House is here. At least, respect the sentiments...(*Interruptions*) What is the harm...(*Interruptions*)

MR. SPEAKER: Shri Bellarmin, sit down.

...(*Interruptions*)

MR. SPEAKER: Shri Bellarmin, I am asking you to sit down.

...(*Interruptions*)

MR. SPEAKER: You want this. No, I will not allow this.

...(*Interruptions*)

MR. SPEAKER: Very well. Go on.

...(*Interruptions*)

SHRI ARJUN SETHI : ...(*Interruptions*) The Members of Orissa State Legislative Assembly, including the Congress Members, have resented the decision...(*Interruptions*)

SHRI BASU DEB ACHARIA : This is not the question between the two States. ...(*Interruptions*) West Bengal has a very cordial relation with Orissa. The Bengalis have a traditional relation with the people of Orissa. Sir, we also want that if a National Institute of Science is sanctioned in Kolkata, we have no objection. We also do not want that the State of Orissa should be deprived of a National Institute of Science. We want development of Orissa. We are not against the development of Orissa. ...(*Interruptions*) This is not the case. This is not the case of replacing or shifting from one place to another place from Bhubaneshwar to Kolkata. Kolkata has got a National Institute of Science.

Sir, as regards Bhubaneshwar, if it was decided by the earlier Government, we are not against that. Bhubaneshwar should also get a National Institute of Science. ...(*Interruptions*)

MR. SPEAKER: Only Shri Basu Deb Acharia's version will be recorded.

(*Interruptions*)*

SHRI BASU DEB ACHARIA : Bhubaneshwar should also get a National Institute of Science. We have no objection

to that....(Interruptions)

MR. SPEAKER: Shri Acharia, I thank you very much. Please sit down now.

* Not Recorded.

SHRI BASU DEB ACHARIA : Shri Tripathy refers to shifting the Institute from Bhubaneshwar to Kolkata. It is not a question of shifting from Bhubaneshwar to Kolkata....(Interruptions) It is not a case of shifting the Institute. Do not say so....(Interruptions)

MR. SPEAKER: Shri Acharia, you have made your position clear. You are not asking for shifting. It is being cleared. It has been recorded...(Interruptions)

SHRI BASU DEB ACHARIA : Bhubaneshwar should also have a National Institute of Science. We have no objection to that. ...(Interruptions) You people should not say that it is a case of shifting or replacing from Bhubaneshwar to Kolkata. Why are you people saying so?...(Interruptions)

PROF. VIJAY KUMAR MALHOTRA (SOUTH DELHI): Sir, he has raised an issue. He says one thing.

MR. SPEAKER: He has made his point.

प्रो. विजय कुमार मल्होत्रा : एक चीज़ जो भुवनेश्वर को मिली हुई थी ...(Interruptions) I am not saying so....(Interruptions)

MR. SPEAKER: I cannot force him to respond. I am sorry.

PROF. VIJAY KUMAR MALHOTRA : The Leader of the House is here. He can assure the House that it will not be removed from Bhubaneshwar. That is the only question we raise. Let him say so. How can it be done like this? ...(Interruptions)

MR. SPEAKER: Nothing will be recorded.

(Interruptions)*

MR. SPEAKER: Leader of the House, do you want to say something?

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE): Yes.

MR. SPEAKER: I will not allow it unless they go back to their seats.

...(Interruptions)

MR. SPEAKER: Hon. Members, unless you go back to your seats, I will not allow him to speak. He will not answer.

* Not Recorded.

...(Interruptions)

12.47 hrs.

(At this stage, Shri Tathagata satpathy and some other hon. Members went back to their seats.)

अध्यक्ष महोदय : आप आकर यहां बैठिये और निर्णय कीजिए।

...(Interruptions)

MR. SPEAKER: Hon. Members, you can ask for my removal and sit here. Let me see what you do.

...(Interruptions)

MR. SPEAKER: Mr. Minister, it is entirely for you to respond. I will not force you.

SHRI PRANAB MUKHERJEE: Yes. At the outset, I would like to say that I was not privy to what transpired in your

Chamber. I did not have any notice saying that they would be going to raise this issue. Had I known, surely I would have come prepared with the facts and I would have enlightened the House.

As the hon. Members have raised this issue, I have listened to them. Surely, I will ascertain the facts and I will inform the august House, through you, Sir. But most respectfully, I would like to submit that just to have an instant response from the Leader of the House - without even keeping him informed of what they are going to raise - would be difficult....(*Interruptions*)

MR. SPEAKER: Why are you interrupting? Please go back to your seat. Even school children are most responsible! It is quite disgusting.

...(*Interruptions*)

SHRI PRANAB MUKHERJEE: You cannot do that. I am on my legs. Please do not disturb me....(*Interruptions*) I have not disturbed them when they were speaking. Hon. Members, when I am responding, you are disturbing me. You asked me to speak. I did not volunteer to speak. Your Members asked me to speak. Prof. Malhotra asked me to respond. Suddenly, you are disturbing me.

Therefore, most respectfully, I would like to submit this thing. I raised this point last year also. If the hon. Members expect a response from me, they should also send a copy of the notice to me which they are sending to others or sending to the Chair seeking the permission of the Chair. Then, I could come prepared with the facts even in the shortest possible time available to me. I simply sit here to

show respect to the House. That should not compel me to respond instantly like instant coffee. It is not simply possible for me to respond....(*Interruptions*)

MR. SPEAKER: Nothing more will be recorded on this issue.

...(*Interruptions*)

MR. SPEAKER: He said that he would find out and later make a statement here.

...(*Interruptions*)

SHRI PRANAB MUKHERJEE: I have already told you. Prof. Malhotra, it is not fair. You are in the habit of putting words into my mouth. I told you that I would ascertain the facts and I would come and respond to you....(*Interruptions*)

MR. SPEAKER: The House stands adjourned to meet again at 2 p.m.

12.49 hrs.

The Lok Sabha then adjourned for Lunch

till Fourteen of the Clock.

14.06 hrs.

The Lok Sabha re-assembled after lunch at six minutes

past Fourteen of the Clock.

(Mr. Deputy-Speaker in the Chair)

14.06½ hrs.

CALLING ATTENTION TO MATTERS OF URGENT

PUBLIC IMPORTANCE